

**ESTIMATES COMMITTEE
(1962-63)**

**ELEVENTH REPORT
(THIRD LOK SABHA)**

**MINISTRY OF FINANCE
(Department of Economic Affairs)**

Revision of the form and contents of the Demands for Grants



**LOK SABHA SECRETARIAT
NEW DELHI**

November, 1962/Agrahayana, 1884 (Saka)

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MEMBERS OF THE ESTIMATES COMMITTEE

(1962-63)

1. Shri H. C. Dasappa — *Chairman*
2. Shri Joachim Alva
3. Shri D. Basumatari
4. Shri Brij Raj Singh*
5. Shri Shree Narayan Das
6. H.H. Maharaja Pratap Keshari Deo
7. Shri Govind Hari Deshpande
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12. Shri Anand Chandra Joshi
13. Lt. Col. H.H. Maharaja Manabendra Shah of Tehri Garhwal
14. Shri Jashvant Mehta
15. Shri N. Sreekantan Nair
16. Shri Ananda Nambiar
17. Shri A. Nesamony
18. Shri Tika Ram Paliwal**
19. Shri Panna Lal
20. Shri Naval Prabhakar
21. Shri K. Rajaram
22. Dr. K.L. Rao
23. Shri Rameshwar Sahu
24. Shrimati Jayaben Shah
25. Shri Diwan Chand Sharma

* Elected w.e.f. 15th November, 1962 vice late Shri B.J. Singh.

** Elected w.e.f. 18th August, 1962 vice Shri Shivram Rango. Rane resigned.

26. Shri Vidya Charan Shukla
27. Shri Tekur Subramanyam
28. Shri G. G. Swell
29. Shri K. K. Warrior
30. Shri Balkrishna Wasnik

SECRETARIAT

Shri N. N. Mallya	—	<i>Deputy Secretary</i>
Shri Avtar Singh Rikhy	—	<i>Deputy Secretary</i>

INTRODUCTION

I, the Chairman, Estimates Committee having been authorised by the Committee to submit the following report on their behalf, present this Eleventh Report on the Revision of the Form and Contents of the Demands for Grants.

The Report was considered and adopted by the Committee on the 22nd November, 1962.

New Delhi - 1,

22nd November, 1962

Agrahayana 1, 1884(Saka)

H. C. Dasappa,
Chairman,

Estimates Committee .

R E P O R T

The Ministry of Finance *vide* their Note to the Estimates Committee dated the 26th October and 14th November, 1962 (Appendices I and II) have proposed certain changes in the existing form and contents of the Demands for Grants presented to Parliament. They have sought the approval of the Committee on Estimates to these proposals which are summarized below:—

- (i) Parts I and II of the Demands may continue without any change;
- (ii) Parts III and IV of the Demands for Grants may be eliminated;
- (iii) A new schedule of the provision included for the plan distributed by sub-head of accounts and, wherever available, by other details may be added to each Demand;
- (iv) A second supporting schedule giving the total number of staff and the provision included therefor, both for the current and the Budget year, may also be added;
- (v) The details of major works in support of the provision included for works expenditure may continue to be given as at present; and
- (vi) Important variations in the estimates may continue to be explained in the Notes on the Demands for Grants as well as in the Explanatory Memorandum, as at present. In addition, these would also give broad details of important items of non-Plan expenditure included in each Demand.

2. In their note dated the 14th November, 1962 (Appendix II) the Ministry of Finance have stated as follows:

“Even after the proposed elimination of Part III from the Demands for Grants, this practice will continue to be followed, since these details would be required by the authorities controlling the Grants as well as by Audit. If the Estimates Committee so desires, sufficient number of copies

of these separate volumes will be supplied to the Parliament Library for the use of Members of Parliament. This will, however, be possible only in the month of March, when the volumes would be printed for distribution amongst the various Ministries, Departments, etc."

3. It may be recalled that the Estimates Committee (1950-51) had in their very first Report on the Ministry of Industry and Supply made some observations relating to the form of the Budget Estimates. The Committee had *inter alia* recommended as follows:—

"We, therefore, recommend that a Committee consisting of the Budget Officer of the Government of India, a representative of the Comptroller and Auditor General of India and a Member of the Estimates Committee may be constituted to examine the whole matter thoroughly and to report to the Estimates Committee on the improvements that can be made in the existing system."

A Sub-Committee under the chairmanship of Shri Mahavir Tyagi, then a Member of the Estimates Committee, Shri M.V. Rangachari, then Joint Secretary in the Ministry of Finance and the late Shri B.N. Sen Gupta, then Accountant General, Central Revenues, as Members, was appointed by Government to consider the changes in the form of Budget Estimates.

The conclusions of the Sub-Committee headed by Shri Mahavir Tyagi, are given in Appendix III. The Tyagi Committee had recommended *inter alia* as follows:—

"The grants should, however, be rearranged in suitable sections one for each Ministry and a covering statement should be given in each Section showing the total expenditure coming under its control. The details now given in a separate publication should be included as a separate section of the relevant demand as was the practice before 1939-40."

4. So far as the present form of Demands for Grants is concerned, it consists of four parts.

Part I gives the name of the Service and the amount in words of the

provision made in the Demand both for voted and charged items, separately.

Part II gives the distribution by sub-heads under which the total amount included in the Demand will be accounted for.

Part III while repeating the distribution of the provision indicated in Part II gives the following details:

- (i) The circle of account in which the expenditure is adjustable;
- (ii) Further break-up of the provision under each sub-head into primary units and other details; and
- (iii) Distribution of the provision by Plan and Non-Plan items.

Part IV gives the circle-wise distribution of the recoveries adjusted in the accounts, in reduction of expenditure. The total amount of such recoveries is also given as a footnote under Part II.

5. As far as item (i) of Part III relating to the circle-wise expenditure is concerned, it is true that the information is primarily meant for departmental rather than parliamentary use, but the information given under the latter two heads [items (ii) and (iii) of Part III] is of interest and use to the Members.

As regards the proposed revision of Part IV, this would not detract from the value of the Demand papers as this information is already included at the end of Part II.

6. The Committee notes that attempts have been made of late to condense and simplify papers pertaining to financial and accounts matters. For example, the Appropriation Accounts have been reduced to 525 pages as compared to 1200 pages for the earlier year by presenting them under group-heads instead of sub-heads.*

In Britain also the size of the Civil Estimates had been reduced in 1962-63 from 1215 to 543 pages by effecting extensive changes in the form

* This was done with the approval of the Public Accounts Committee. See para 24 of the 37th Report of the Public Accounts Committee (1960-61).

of the Estimates on the suggestions of the Plowden Committee which had been gone into in detail by the Government and thereafter examined by the Select Committee on Estimates (1960-61) who had presented a Report on the subject to the House of Commons.*

The Memoranda of the Ministry of Finance do not indicate the number of pages to which the existing 4000 pages of budget papers would be reduced in case their proposals are accepted but an illustration is given towards the end of para 7 of the memorandum dated 26th October, 1962 (Appendix I) which indicates that 83 printed pages would be replaced by 5 cyclostyled pages.

7. The Committee note that the Ministry of Finance are prepared to place the copies of Parts III and IV, which are to be printed for departmental use, in the Parliament Library for reference and use of the Members. Considering the paramount need for economy in these times of emergency and the fact that there is hardly any time left for going in detail into the larger question of the form and contents of the Demands for Grants, the Committee agree to the proposals of the Ministry of Finance as a measure of economy for the period of emergency. They would like the Ministry of Finance to ensure that adequate number of copies containing Parts III and IV (say 30) are placed in the Parliament Library for the use of Members well before the dates for discussion of the Demands for Grants of the Ministries in the House.

NEW DELHI;

22nd November, 1962
Agrahayana 1, 1884 (Saka)

H.C. DASAPPA,

Chairman,
Estimates Committee.

* Third Report from the Estimates Committee, House of Commons, U.K. (1960-61).

† See for example S.No. 11, 12 and 29 of Chapter IV of the 60th Report of the Estimates Committee (Second Lok Sabha) on Budgetary Reform.

IMMEDIATE

APPENDIX I

**No. F. 3(48) B/ 62
Government of India
Ministry of Finance**

(Department of Economic Affairs)

New Delhi, the 26th October, 1962.

NOTE FOR ESTIMATES COMMITTEE

Subject:- *Proposed revision of the form and content of the Demands for Grants.*

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The present form and content of the Demands for Grants of the Central Government follow the recommendations made by a Sub-Committee, appointed in pursuance of a recommendation of the Estimates Committee contained in their First Report (1950), under the Chairmanship of Shri Mahavir Tyagi with two official representatives. With the enormous growth in Governmental expenditure, as a result of the impact of successive development plans, the size of the Budget documents, particularly the Demands for Grants, has increased greatly. The decision to indicate from 1960-61 onwards separate details of both Plan and non-Plan expenditure has also led to a good deal of duplication. The total number of pages of the Demands for Grants, which were a little over 300 in 1950-51 and which increased to 1600 in 1951-52 as a result of the recommendation made by the Tyagi Committee, are now well over 4000. The large increase in the size and content of the Demands for Grants has had the effect of making them unwieldy and somewhat difficult to follow. More often than not important items of Government expenditures get lost in a mass of details. The Government of India and the Comptroller and Auditor General of India have accordingly been reviewing for sometime the question of revising the Demands for Grants with a view to render

them more intelligible without taking away any part of the important information given therein which may be of interest to Parliament.

2. At present, each Demand for Grant consists of four parts. Part I gives the name of the Service and the amount, in words, of the provision included in the Demand for voted and charged items of expenditure separately. Part II gives the distribution by sub-heads under which the total amount included in the Demand will be accounted for. These Parts by themselves are not capable of any appreciable reduction but a possible rationalisation of the number and nature of sub-heads can be considered as a separate measure of future reform. Part III repeats the distribution of the provision included in Part II by indicating:

- (i) The circle of account in which the expenditure is adjustable;
- (ii) Further break-up of the provision under each sub-head into primary units and other details; and
- (iii) Distribution of the provision by Plan and Non-Plan items.

Part IV gives the circle-wise distribution of the recoveries adjusted, in the accounts, in reduction of expenditure which, under the gross system of voting introduced with effect from 1952-53, do not form part of the Parts I and II of the Demands. The total amount of such recoveries however, is given as a footnote under Part II.

3. It is only in respect of Parts III and IV that some reduction is possible. Prior to 1951-52, Part III of the Demands for Grants was printed separately for departmental use only. Following the recommendations made by the Tyagi Committee, it was decided to include it as part of the Demands for Grants. The Circle-wise distribution indicates, however, the circles of account in which the expenditure is adjustable. This information by itself is, not of any interest except for accounting purposes; nor does it represent, in a number of cases, the area in which the expenditure is incurred. For instance, expenditure on Survey of India, Geological Survey, Supply, Rehabilitation, Food, Stationery and Printing etc., is centralised in the books of separate Accounts Offices for administrative convenience, regardless of the area to which the expenditure relates. Besides,

a substantial portion of the provision, almost in every Demand, is included in the India Circle, representing the Accountant General, Central Revenues, not because it relates to the expenditure coming within the audit of the A.G.C.R. but because at the time of the presentation of the Budget it is not possible to distribute the provision according to the circles. It is accordingly proposed that, following the pre-1951-52 practice, circle-wise distribution given in Part III, may be eliminated. This will result in a considerable reduction in the size of the Demands for Grants without in any way affecting their usefulness.

4. Except in respect of the total provision included in the Demand, Part II does not indicate separate details of Plan and non-Plan provisions under each sub-head. By far the major portion of the estimates, particularly those relating to new schemes, are in respect of schemes included in the Plan. In order therefore to enable the Parliament to have a clear idea of the Plan provisions, it would be necessary to exhibit their details in the Budget documents. It is accordingly proposed that details of Plan provisions may be shown in a separate schedule appended to the Demands with figures relating to individual schemes or their general break-up, wherever available, but without distributing them circle wise. This will highlight the provisions included in each Demand for the implementation of the Plan giving also the total expenditure under each scheme which is not available at present in Part III of the Demands.

5. Part III of the Demands also gives, for each circle of account, the number of posts in different categories but the total number of staff for each Demand is not available. As Parliament would be interested to know the total number of staff employed under different categories from year to year and the provision included therefor, it is proposed to add another schedule giving this information both for the current as well as for the budget year.

6. As mentioned in para 2 above, the footnote in Part II gives the total amount of recoveries adjusted in accounts in reduction of expenditure. Part IV of the Demands for Grants merely exhibits these recoveries according to different circles of account. Following the suggestion

to eliminate circle-wise distribution of expenditure estimates given in Part III, it is suggested that similar distribution of recoveries given in Part IV may also be omitted.

7. Summarising, the proposals are:-

- (i) Parts I and II of the Demands may continue without any change;
- (ii) Parts III and IV of the Demands for Grants may be eliminated;
- (iii) A new schedule of the provision included for the Plan distributed by sub-heads of account and, wherever available, by other details may be added to each Demand;
- (iv) A second supporting schedule giving the total number of staff and the provision included therefor, both for the current and the Budget year, may also be added;
- (v) The details of major works in support of the provision included for works expenditure may continue to be given as at present; and
- (vi) Important variations in the estimates may continue to be explained in the Notes on the Demands for Grants as well as in the Explanatory Memorandum, as at present. In addition these would also give broad details of important items of non-Plan expenditure included in each Demand.

To give an idea of the changes proposed above, a copy of the current year's Grant No. 40 - Agriculture as recast is enclosed. It will be noticed that 83 printed pages comprising Parts III and IV of this Grant will be replaced by 5 typed pages.

8. The proposals embodied in this Note, which has been seen and concurred in by the Comptroller and Auditor General, are for the approval of the Estimates Committee. An immediate decision is requested so that

necessary action could be taken to present the Demands for Grants for the year 1963-64 in the revised form.

Sd/- (Shiv Naubh Singh)
Joint Secretary to the Govt. of India.

To

The Chairman and Members of the Estimates Committee.

SCHEDULE I

DEMAND NO. 40 - AGRICULTURE (PLAN)

This Demand includes provision for Plan expenditure on following items:

	1	2	3	4	5
		Actuals 1960-61	Budget Estimate 1961-62	Revised Estimate 1961-62	Budget Estimate 1962-63
A. Subordinate and Expert Staff					
A-1-Directorate of Plant Protection, Quarantine & Storage.					
A.1(1). Head-Quarters.		6,90,815	3,85,000	1,66,400	1,22,500
A.2-Directorate of Economics and Statistics.		1,85,661	2,82,900	94,000	2,18,000
B-Experimental Farms					
B-J-Central Mechanised Farm - Suratgam Others.		34,80,524 13,832	3,77,000	80,000	1,11,000
E-Boring Operations.					
E-I-Project for Ground Water Ex- ploration under T.C.A. Programme.					

1	2	3	4	5
E.I(1) Exploratory Division.	12,98,171	13,82,000	13,30,000	14,60,000
EI(2) -Works	17,03,732	15,00,000	14,00,000	14,00,000
EI(3) Tools & Plant	4,24,721	14,00,000	6,00,000	8,00,000
EI(4) Suspense.	43,61,850	56,00,000	44,00,000	31,00,000
F. - Agricultural Marketing:				
F. I. Head Quarters.	57,397	1,72,000	69,000	2,35,700
F. 3. - Quality Control:				
F. 3(3) Grading and Inspection of Commodities other than Chee & Oil.	84,731	-	-	-
F3(6) Staff for Central Control Laboratory and its Regional Laboratories.	-	50,000	10,000	42,000
F3(7) Scheme for the expansion of Grading and Quality Control.	-	97,000	-	-
F-4-Fruit Products.				
F 4(1) Fruit Product Order	-	20,000	10,000	29,400
F. 4(2) Subsidy on Tin Plates.	8,31,918	8,50,000	10,00,000	10,00,000

1	2	3	4	5
F. (3) - Survey Schemes of Fruit and Vegetables				86,000
F. 6 - Miscellaneous	30,280			
G. - Grants - In - Aid, Contributions etc.				
G. 1 - Grants to State Governments.				
G. 1(1) - Agricultural Production.	6,28,72,095			
G1(2) - Fisheries	48,64,911			
G.-2 - Grants to Others.				
G.-2(2) Educational Institutions :-				
Aid to D.A.V. College, Ajmer for starting B. Sc. (Agri.) Course in the College and to Annamalai University for establishing Agricultural College.	5,991	7,70,000	5,00,000	6,00,000
Others	1,53,756			

1	2	3	4	5
G-2(3) Material and Equipment under T.C.A. Programme.	1,55,135	2,00,000	1,50,000	1,50,000
G-2(4) - Grant to Lac. Cess Committee	9,03,908	10,00,000	2,35,000	3,49,200
H - Other Charges.				
H-1 - Fumigation of American Cotton.	-	-	30,000	60,200
H-3 - Nilokheri Training Centre.	4,747	1,500	3,300	-
H-4 - Training Scheme for Tractor Operators.	2,87,983	75,000	13,000	1,46,500
H-5 - Directorate of Extension & Training.	53,003	50,000	44,000	50,000
H-7 - Fertilizer Demonstration Scheme.	7,64,627	16,20,000	18,00,000	17,42,000
H-9 - Extension Wing.				
H-9(1) - Farm Advisory Unit				
H9(1)(5) - Organisation of Refresher Training Courses for subject Matter Specialists.	-	1,00,000	2,00,000	2,00,000
H9(1)(c) Expenditure for Local Cost of T.C.A. Experts.	-	4,000	3,500	-

1	2	3	4	5
H9(2) - Farm Information Bureau:				
H9(2)(5) - Expenditure on Exhibitions:	1,25,075			
H9(2)(6) - Agricultural Information Production and Training:				
H.9(2)(6)(1) - Production of Agricultural Information Literature for Village Level Workers and Block Development Officers in N. E. S	3,70,406			
H - 9(2)(6)(2) - Material and Equipment under T.C.A. Programme:	40,000		10,400	5,000
H.9(2)(8) - Supply of Blocks, Photographs to the State Agricultural Information Units and News Papers.		50,000	40,000	60,000
H.9(2)(9) - Production and Distribution of Slides, Posters, Film Strips to Village Level Workers in the N. E. S.		200,000	70,000	250,000
H.9(3) - Director, Extension Training etc.:	1,19,006	13,000	20,000	29,000

1	2	3	4	5
H.9(4) - Extension Teachers Training Institutes.	-	-	6,600	-
H.9(5) - Directorate of Extension.	-	-	-	-
H.9(5) - (6) - Establishment of Extension Wing in Home Science College.	-	1,00,000	2,00,000	2,00,000
H-12 - Awards of Fellowships for Post-Graduate Training in Agriculture.	-	1,00,000	-	-
H-13 - Intensive Agriculture - District Programme.	-	25,00,000	23,82,800	21,45,500
I - Miscellaneous	-	-	-	-
I-1 - Local Cost of Experts Assigned under T. C. A. Programme.	-	-	35,600	1,66,100
GRAND TOTAL:		1,89,00,000	1,49,04,600	1,47,50,100
(PLAN)		-	-	-

SCHEDULE II

DEMAND NO. 40 - AGRICULTURE

Details of provision under Pay of Officers and Pay of Establishments.

Numbers			Budget Estimate 1961-62	Budget Estimate 1962-63
1961-62	1962-63		Rs.	Rs.
PAY OF OFFICERS				
1	1	Plant Protection Adviser	21,600	21,600
1	1	Economic and Statistical Adviser	19,000	20,000
2	2	Dy. Economic and Statistical Advisers	35,000	35,800
1	1	Deputy Director	18,600	19,000
2	2	Assistant Directors	16,400	17,200
3	3	Assistant Economic and Statistical Technical Officer	28,800	33,000
1	1	Documentation Entomologist	5,800	4,200
1	1	Administrative Officers	6,900	7,700
2	2	Research Officer	17,200	17,100
7	7	Additional Officers	41,400	48,500
89	99	Section Officers	23,26,100	24,79,000
3	3	Agricultural Marketing Advisers, Deputy Advisers and Marketing Officers.	16,700	21,300
20	23	Leave Salary	1,91,000	2,17,600
			2,700	2,600
133	146	Total	27,47,200	29,45,500

PAY OF ESTABLISHMENTS

206	192	Research Investigators, Technical Assistants, Assistants, Computers, Clerks, Stenographers etc.	6,49,200	5,33,300
121	159	Additional Establishment	59,69,400	61,98,700
25	26	Class IV Establishment	11,000	24,600
		Leave Salary	600	400
		Probable Savings	3,000	3,800
352	377	Total	66,27,200	67,53,200

Appendix II

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF ECONOMIC AFFAIRS)

New Delhi, the 14th November, 1962.

SUPPLEMENTARY NOTE FOR ESTIMATES COMMITTEE

Subject: Revision of the form and content of the Demands for Grants.

In para 3 of this Ministry's Note, on the above subject, bearing even No. dated the 26th October, 1962, submitted to the Estimates Committee it was indicated that, prior to 1951-52, the details contained in the existing Part III of the Demands for Grants used to be printed separately for departmental use only. Even after the proposed elimination of Part III from the Demands for Grants, this practice will continue to be followed, since these details would be required by the authorities controlling the Grants as well as by Audit. If the Estimates Committee so desires, sufficient number of copies of these separate volumes will be supplied to the Parliament Library for the use of Members of Parliament. This will, however, be possible only in the month of March, when the volumes would be printed for distribution amongst the various Ministries, Departments, etc.

Sd/- Shiv Naubh Singh
Joint Secretary to the Government
of India.

To

The Chairman & Members of the
Estimates Committee.

Appendix III

Government

Report of the Sub-committee appointed by the ~~Estimates Com-~~
~~mittee~~ to consider certain changes in the form of the Budget
Estimates. :

1. (a) It is not desirable in the interests of Parliamentary control over expenditure to lump the existing Demands and bring them under two or three grants for each Ministry.

(b) The grants should, however, be rearranged in suitable sections one for each Ministry and a covering statement should be given in each section showing the total expenditure coming under its control. The details now given in a separate publication should be included as a separate section of the relevant demand as was the practice before 1939-40.

(c) The possibility of distributing the provision now included in the composite demands like Miscellaneous Departments, Miscellaneous, Resettlement and Development which concern more than one Ministry in one or other of the grants relating to the Ministry concerned should be explored.

(d) In view of the special position of the Part C States the Area grants for these States should not be broken up. But the expenditure included in each Area demand which may fall under the administrative control of the Ministries concerned should be included in the summary of the Ministry mentioned in para (b).

(e) The provision under Civil Works and Stationery and Printing need not be distributed among the Ministries as this will involve decentralisation and inevitable increase in expenditure. But Shri Mahavir Tyagi suggested that the possibility of fixing monetary limits to the amount of printing work that each Ministry and offices subordinate to it would do in the same way as monetary allotments for stationery.

(f) As the bulk of the spending departments are not revenue earning departments and the expenditure is not related to their revenue it is not necessary to show along side the grants of a Ministry the revenue expected from it and the organisations under that Ministry. But detailed

explanations for variations in the estimates of revenue should continue to be given in the Explanatory Memorandum.

(g) A separate Memorandum explaining the variations between the budget and revised estimates and next year's budget is not necessary but the explanations now given in the Explanatory Memorandum should wherever possible be amplified so as to make this more informative. The explanation in regard to each grant should be prefaced by a summary showing total estimates under the following headings:—

Budget Estimate (Current)
 Revised Estimate
 Budget Estimate (next year)
 Ordinary expenditure
 New items.

If in respect of any provision included as new items the proposal had been submitted to the Standing Finance Committee and approved by it this should be mentioned in the explanation with a reference to the date of the meeting in which it was approved.

(h) All new items of expenditure are now shown in thick type in the details of the demands. For this purpose continuing items of temporary expenditure are also treated as new items. This procedure should continue but in addition a statement of new items (exclusive of continuing items of expenditure) and subject to a monetary limit as to provision (say Rs. 5 lakhs) should be added as a new section of the Explanatory Memorandum.

2. (a) In support of the provision in the budget for capital outlay on major industrial or other projects (including projects like the Damodar Valley project under an autonomous corporation) a self contained memorandum giving the latest available information in regard to the progress of the project, its scope and the results expected from it should be given so as to furnish background information. Similarly, in regard to loans to or investments in commercial undertakings and firms full information regarding the purpose of the loan or investment, Government commitments,

etc. should be given. The question whether the memoranda recommended in this sub-para should appear in the Explanatory Memorandum on the Budget or the report on the working of the Ministries should be for the Finance Ministry to decide.

(b) As reappropriations are sanctioned by a number of authorities under powers delegated to them and a very large number of such reappropriations are made towards the close of the year after the presentation of the budget it was not practicable to supply a statement of reappropriations, even with a monetary limit, along with the budget. Such a statement will have no meaning unless it is complete and the reasons for the reappropriations are given. A statement of reappropriations covering all the grants and containing explanations will form a very big compilation for which there will be no time to prepare in the rush of the budget work. There is also nothing inherently wrong in reappropriations. Reappropriations do not necessarily indicate any defect in budgeting as the changes necessitating them may be (and very often are) due to developments that take place after the budget has been framed. But where reappropriations indicate defective budgeting the Appropriation Accounts (which are compiled by the Accountants General after obtaining the explanations of the spending authorities for the variations and the reappropriations) will draw attention to this and another committee of Parliament, *viz.* the Public Accounts Committee will deal with it. So far as Parliament is concerned, the revised estimates which are shown along side with the budget estimate under the sub-heads of each grant will give a broad indication of the changes in the estimated expenditure compared with the original budget.

(c) For all individual projects costing Rs. 1 crore and over a short descriptive account giving particulars of the project should be included in the budget papers. If at a later stage the project estimate is revised, the revision should similarly be explained.

(d) The Committee was unable to make any recommendation regarding the last suggestion of the main Committee. Under present arrangements individual schemes costing Rs. 5 lakhs and over are placed before the Standing Finance Committee for approval and revised estimates of such schemes will similarly go before them. It will merely duplicate the work of the Standing Finance Committee if the Estimates Committee again scrutinise proposals which go before that Committee.

APPENDIX IV

Statement showing the summary of conclusion/recommendation of the Estimates Committee contained in the Report.

Ref to para No. in the Report	Conclusion
7	The Committee agree to the proposals of the Ministry of Finance as a measure of economy for the period of emergency. . They would like the Ministry of Finance to ensure that adequate number of copies containing Part III and IV (say 30) are placed in the Parliament Library for the use of Members well before the dates for discussion of the Demands for Grants of the Ministries in the House.
